5009. SHRIMATI RAMA DEVI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Union Government has received any information about corruption in Integrated Child Development Project;
(b) if so, the legal provisions available with the Union Government for prevention of corruption therein; and
(c) the steps taken by the Government in this regard under the said provisions?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) Saksham Anganwadi and Poshan 2.0 (earlier known as Umbrella Integrated Child Development Services) is a Centrally Sponsored Scheme and the administration, management & monitoring regarding implementation of the Scheme is being done by the concerned State Government/UT Administration. Complaints, if received, with respect to irregularities/ corruption in implementation of the Scheme are taken up with concerned States/ UTs for appropriate action. Reports on complaints which are serious in nature are sought from State Governments/ UT Administrations. Action for any misconduct or involvement of any employee in any corrupt practice is taken by the respective State Governments/ UT Administrations as per their service rules.

Further, a robust ICT enabled platform named Poshan Tracker has been designed to capture real-time data on implementation and monitoring of Anganwadi Services across the country. The Poshan Tracker management application provides a 360 - degree view of the activities of the Anganwadi Centre (AWC), service deliveries of Anganwadi Workers (AWWs) and complete beneficiary management.

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